

NOTIFICATION

**HIGH COURT OF JUDICATURE AT HYDERABAD FOR THE STATE OF
TELANGANA AND THE STATE OF ANDHRA PRADESH**

**NOTIFICATION FOR FILLING UP OF 2 (TWO) POSTS OF DISTRICT
JUDGE BY TRANSFER THROUGH A LIMITED DEPARTMENTAL
COMPETITIVE EXAMINATION (ACCELERATED RECRUITMENT BY
TRANSFER).**

**THIS NOTIFICATION IS ISSUED FOR 2 VACANCIES IN THE
CADRE OF DISTRICT JUDGES (ENTRY LEVEL). HOWEVER, THIS
NOTIFICATION IS ISSUED FOR BOTH THE STATES OF ANDHRA
PRADESH AND TELANGANA AS THE STATE JUDICIARY IS NOT
BIFURCATED. THE VACANCIES NOTIFIED NOW WILL BE
APPORTIONED IN BETWEEN THE TWO NEW STATES AS PER
THE DECISION OF THE HIGH COURT AT THE APPROPRIATE
TIME AND SUBJECT TO PROVISIONS OF A.P. REORGANISATION
ACT, 2014.**

Applications are invited for appointment to 2 (two) posts of District Judge by transfer through a Limited Departmental Competitive Examination (Accelerated Recruitment by Transfer) from among the category of Senior Civil Judges who have put in not less than 5 years of qualifying service in the Judicial Service of the State of Telangana and the State of Andhra Pradesh.

Rule 7 of the A.P. State Judicial Service Rules, 2007, shall apply to the appointments to be made through a Limited Departmental Competitive Examination (Accelerated Recruitment by Transfer).

ABSTRACT

1 - SC (W)

1 - SC

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2(1 W)

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The applicants for the above said posts shall be from among the category of Senior Civil Judges who have put in not less than 5 years of qualifying service as on **01.04.2016**.

Mode of examination etc.

Selection to the above posts shall be by written examination comprising of (a) Objective questions with multiple choice and (b) Subjective/Narrative, which is for 80 marks, followed by an interview (viva voce) for 20 marks.

Contd...2.

THE MODE OF WRITTEN EXAMINATION IS AS FOLLOWS :

Written examination :

- Paper-I - Objective questions with multiple choice for 20 marks (40 questions at the rate of half mark per question).
- Paper-II - Subjective/ narrative for 60 marks (6 questions, 10 marks per question) **(Total duration for two papers – three hours).**
- Total marks for the written examination (Paper-1 + Paper-II): 80 marks

VIVA VOCE (INTERVIEW)

The viva voce is for 20 marks.

The written examination is meant to test the academic knowledge of the candidate and the viva voce is to test the candidate's communication skills; tact; ability to defuse the situation to control the examination of witnesses and also lengthy irrelevant arguments and the like; and general knowledge.

MINIMUM QUALIFYING MARKS TO BE SECURED:

Candidate shall secure a minimum qualifying marks of 30% in the written examination. There are no minimum marks in the viva voce

SYLLABUS FOR THE WRITTEN EXAMINATION:

1. Procedural Laws – Civil and Criminal Laws and Law of Evidence.
2. Law concerning tenancy including Land Reforms, Ceiling, Land Acquisition Laws etc.
3. All State Laws.
4. Constitutional Law and Administrative Law.
5. Substantive Laws, such as Transfer of Property, Indian Penal Code, Contract Act, Motor Vehicles Act, Specific Relief Act etc.
6. Laws of Inheritance, Succession, Marriage and Divorce.
7. Protection of Civil Rights Act, 1955 and the Scheduled Castes and the Scheduled Tribes (Prevention of Atrocities) Act, 1989.


SCALE OF PAY :

The Scale of Pay for the post of District Judge (Entry Level) is
Rs. 51550-1230-58930-1380-63070.

LAST DATE FOR RECEIPT OF APPLICATIONS:

The applications along with their bio-data shall be sent to the
REGISTRAR(RECRUITMENT), HIGH COURT OF JUDICATURE AT
HYDERABAD- 500 066, through proper channel, and they should reach
the High Court not later than 05.00 pm on 06.09.2016. Applications
received after the last date will summarily be rejected.

HYDERABAD,
DATED: 22.8.2016


REGISTRAR (RECRUITMENT)
HIGH COURT OF JUDICATURE AT
HYDERABAD

PROFORMA

Space for affixing
the photo of the
applicant, to be
attested by the
concerned Prl.
District Judge

APPLICATION FOR APPOINTMENT AS DISTRICT JUDGE BY TRANSFER THROUGH A LIMITED DEPARTMENTAL COMPETITIVE EXAMINATION (ACCELERATED RECRUITMENT BY TRANSFER) FROM AMONG THE CATEGORY OF SENIOR CIVIL JUDGES WHO HAVE PUT IN NOT LESS THAN FIVE YEARS OF QUALIFYING SERVICE:

BIO-DATA

1.	Full name (in capitals)	
2.	Father's name	
	Husband's name (if applicable)	
3.	Native District & State	
4.	Date of Birth (in words)	
5.	Age as on 01-04-2016	
6.	Educational Qualifications	
7.	Class/Category	
8.	Date of first appointment	
9.	Date of promotion as Senior Civil Judge	
10.	Service render as Senior Civil Judge as on 01-04-2016	
11.	Address with Telephone/Mobile number:	Office: Residence:

SIGNATURE OF THE APPLICANT.

ORIGINAL

**HIGH COURT OF JUDICIATURE AT HYDERABAD FOR THE
STATE OF TELANGANA AND THE STATE OF ANDHRA PRADESH
HALL TICKET – CUM – IDENTITY CARD
WRITTEN EXAMINATION FOR THE POST OF DISTRICT AND SESSIONS JUDGE**

DATE, TIME AND EXAMINATION CENTRE	NAME AND ADDRESS OF THE CANDIDATE	SIGNATURE OF THE CANDIDATE	
			AFFIX RECENT PASSPORT SIZE PHOTO DULY ATTESTED BY THE PRESIDING OFFICER OF THE COURT
Marks of Identification			
1.			
2.			

(Instructions overleaf)

REGISTRAR (RECRUITMENT)

DUPLICATE

**HIGH COURT OF JUDICIATURE AT HYDERABAD FOR THE
STATE OF TELANGANA AND THE STATE OF ANDHRA PRADESH
HALL TICKET – CUM – IDENTITY CARD
WRITTEN EXAMINATION FOR THE POST OF DISTRICT AND SESSIONS JUDGE**

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Marks of Identification			
1.			
2.			

(Instructions overleaf)

REGISTRAR (RECRUITMENT)

INSTRUCTIONS

1. Candidates are expected to be present at the examination hall 30 minutes before the examination.
2. Candidates are prohibited from bringing Notebooks or loose sheets of papers, cell phones and other objectionable material to the examination hall.
3. The candidates should produce the hall ticket-cum-identity card (affixing the recent passport size photo) duly attested by the Presiding Officer of the Court where he/she received the Hall Ticket.
4. No TA and DA will be paid for attending the written examination.

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